



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

Chennai Bench

6th Floor, Ezhilagam Annexe, Chepauk, Chennai - 600005.

F.No. 012-104/NCLAT/CHN BEN/2026

Dated: 30th July 2026

NOTICE

Please take notice that the next date of hearing in the following matter of Chennai Bench is **14.08.2026**.

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 262/2026 For Exemption IA No. 737 & 740/2026 For Stay IA No. 738/2026 For Urgent Listing IA No. 739/2026	Debashis Bose Vs State Bank of India & Anr. WITH	Ms. Deepika Murali	Mr. Edward James R1
2.	Comp App (AT) (CH) (Ins) No. 263/2026 For Urgent Listing IA No. 741/2026 For Exemption IA No. 742 & 744/2026 For Stay IA No. 743/2026	Pragya Jhunjhunwala Vs State Bank of India & Anr.	Mr. Arun C Mohan	Mr. Edward James R1

By order of Hon'ble Member (Judicial)

Chennai Bench

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